

**DIVISION BENCH**

**ITEM NO.158**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA NO.08/2023, IA NO.392/2022 & IA NO.178/2022**

**IN CP (IB) NO.90/ALD/2019**

**CORAM:**

**1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S BAAF ENGINEERS PVT LTD V/S M/S PRATISHTHA DAIRY FARMS PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Krishna Dev Vyas, Adv. : *For the Applicant in all IAs*

Sh. Aakarshan Aditya, Adv. : *For Res. in IA No.08/2023*

Sh. Ankur Gupta, Adv. : *For Res. in IA No.392/2022*

**ORDER**

**IA NO.392/2022**

Ld. Counsels representing their respective parties are present.

1. Ld. Counsel representing the applicant has argued the matter and the same is kept as part heard. Further submissions to continue for 20<sup>th</sup> February, 2024. To come up higher on the board.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**19<sup>th</sup> February, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**